NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 24

IA 89/2023
IA 144/2023
IA 157/2023
IA 224/2023
IA 225/2023
CP/126(MB)2023

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)
ORDER SHEET OF THE HEARING ON **03.05.2024**

NAME OF THE PARTIES: DAULAT DOLWANI V/s TEKSONS PRIVATE LIMITED
Section 59, 241-242 OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Zal Andhyarjuna, Ld. Sr. Counsel a/w Mr. Jahaan Dastur and Ms. Serena Jethmalani, Ld. Counsel for the Petitioner present.
2. Mr. Nausher Kohli a/w Mr. Sohan Kinkhaswara, Ld. Counsel for the Respondent No.2 to 4 present.
3. Ld. Counsel for the Respondents submits that valuation report is ready and they will serve the report to the other parties by tomorrow. Counsel for the Petitioner submits that they will take another one week to file report. Both the parties are directed to cooperate each other in relation to completion of the ongoing audit and valuation by the Petitioner.
4. List this matter for further consideration on **10.05.2024**.

Sd/- **Sd/-**
PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/